Annexure-3

Name of the corporate debtor: Sankalp Siddhi Developers Private Limited CIN:-U45200MH1992PTC069482

Date of commencement of CIRP: 23-02-2024

List of Creditors as on 24-06-2024 (Based on the claim received upto 24-06-2024)

Summary of List of Secured financial creditors (other than financial creditors belonging to any class of creditors)

| Sr. No. | Creditor | Details of Claim Received | | Details of claim admitted | | | | | Amount | Amount of | | Amount | |
|---------|----------------------------|---------------------------|-------------------|---------------------------|----------------------------------|-----------------------------|---------|-----------------------|---------------------------|--|------------------------------------|-----------------------------------|---|
| | | Date of Receipt | Amount Claimed | Amount of Claim Admitted | Nature of Claim | Amount covered by guarantee | related | % voting share in CoC | of contingent claim | any mutual dues, that may be set-off | Amount of claim not admitted | of claim under verification | Remarks, if any |
| 1 | Sahyog Homes Limited | 07.05.2024 | 2,14,95,12,851.00 | - | Secured Financial Creditor | - | No | 0 | 0 | 0 | 0 | 2,14,95,12,851 | In the process of obtaining necessary data of Corporate Debtor to verify the claim. |
| | Total | | 2,14,95,12,851.00 | - | | - | 0 | 0 | 0 | 0 | 0 | 2,14,95,12,851 | |